किन-किन बिन्दुओं पर आपकी और मुख्य मंत्री जी की सहमति बनी और उस सहमित के आधार पर आप लोगों ने जिन योजनाओं पर हस्ताक्षर किए, वे योजनाएं कब से लागू होना शुरू करेंगी? साथ ही साथ National Green Tribunal ने जो आदेश दिए हैं, उन आदेशों से आपके कितने नए पॉवर प्लाट्स अफेक्टेड हो रहे हैं और उनके बारे में आप क्या कर रहे हैं?

श्री पीयूष गोयल : सर, उत्तर प्रदेश एक ऐसा राज्य है, जहां पर अगर 2011-12 से लेकर 2014-15 की स्थिति देखें तो वहां पर एनर्जी शॉर्टेज 2011-12 में 11.3 परसेंट थी...(व्यवधान)...

श्री नरेश अग्रवाल : हमने मुख्य मंत्री के साथ समझौते के बारे में पूछा है, हम यह नहीं पूछ रहे ...(व्यवधान)...

MR. CHAIRMAN: Please don't start a discussion.

श्री पीयूष गोयल : पीक शॉर्टेज 2.3 परसेंट थी, आज वह स्थिति बिगड़कर 2014-15 में... (व्यवधान)...

श्रीनरेश अग्रवाल: मुख्य मंत्री साहब के साथ उनकी क्या बातचीत हुई, हम उसके बारे में पूछ रहे हैं ...(व्यवधान)...

MR. CHAIRMAN: Please don't start a discussion.

श्री विनय कटियार : वे कैसे बता देंगे कि मुख्य मंत्री साहब से क्या बातचीत हुई...(व्यवधान)...

श्री पीयृष गोयल : 2011-12 से लेकर 2014-15 गत तीन वर्षों में एनर्जी शॉर्टेज ...(व्यवधान)...

श्री नरेश अग्रवाल : बजरंगी भाई भी बोलने लगे हैं...(व्यवधान)...

MR. CHAIRMAN: Please don't do it.

श्री पीयूष गोयल : आपने ही पूछा ...(व्यवधान)...

MR. CHAIRMAN: Could you please finish it? I want to go on to the next question.

SHRI PIYUSH GOYAL: Sir, he has asked a question and I have to answer it. 11 परसेंट एनर्जी शॉर्टेज बढ़कर 16 परसेंट हो गयी है और पीक शॉर्टेज दो-ढाई परसेंट से बढ़कर 17 परसेंट हो गयी है। पिछले तीन वर्ष में वहां की यह हालत है। माननीय मुख्य मंत्री जी मुझे मिलने आए, बहुत अच्छी भेंट हुई, हमने कई विषय उनके सामने रखे और उन्होंने भी कई विषय हमारे सामने रखे। अंत में उन्होंने जो-जो रिक्वेस्ट्स कीं, केन्द्र सरकार ने लगभग सभी बिन्दुओं पर सहमति व्यक्त की है। अब राज्य सरकार को केन्द्र के पास स्कीम भेजनी पड़ेगी। केन्द्र सरकार की स्कीम सभी राज्यों के लिए समान है। जैसे-जैसे उत्तर प्रदेश एक-एक स्कीम भेजेगा, वैसे-वैसे केन्द्र सरकार, जैसा कि मैंने पहले सदन में कहा है कि आपकी सरकार एक कदम बढ़ाएगी, तो केन्द्र सरकार दो कदम बढ़ाएगी। आपके मुख्य मंत्री ने कोयले के ब्लॉक का आवंटन मांगा, हम उस पर भी विचार कर रहे हैं और जरूर देंगे।

## Scholarship to students of Urdu medium schools

- \*63. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:-
  - (a) the number of Urdu medium schools in the country, State-wise;
- (b) the quantum of funds allocated for scholarships to these schools during 2013 and 2014 and the number of students benefited during those years;
- (c) whether it is a fact that there are instances of improper utilization of funds; and
  - (d) if so, the actions being taken to utilize the funds properly?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) A Statement is laid on the Table of the House.

## Statement

- (a) As per Unified District Information System for Education (U-DISE) 2013-14, there are a total of 28,276 Urdu medium schools in the country, out of which 16,382 are government schools. The State-wise details of Urdu medium schools are given in Statement (See below).
- (b) The Ministry of Minority Affairs provide scholarships to students belonging to minority category. The funds released during the last three years and the number of students benefitted under the Scholarship Scheme are as under:

(₹ in crore)

Year	Pre-matric Scholarship Scheme		Post-matric Scholarship Scheme		Merit-cum-means based Scholarship Scheme	
	Scholarships awarded	Fund Released	Scholarships awarded	Fund Released	Scholarships awarded	Fund Released
2012-13	6436984	786.19	755643	326.55	680496	181.21
2013-14	7794190	963.79	890467	515.76	100428	260.00
2014-15	7035460	1062.04	855785	467.60	107263	297.36
Total	21266634	2812.02	2501895	1309.91	888187	738.57

- (c) No, Sir.
- (d) Does not arise in view of (c) above.

Statement

Number of Schools with Urdu Medium 2013-14

State	All	Government
Andhra Pradesh	4067	3141
Assam	68	9
Bihar	3624	2597
Chhattisgarh	133	11
Delhi	113	101
Goa	33	23
Gujarat	144	130
Haryana	18	
Himachal Pradesh	1	
Jammu and Kashmir	1367	1227
Jharkhand	913	463
Karnataka	5227	4125
Kerala	2	
Madhya Pradesh	941	210
Maharashtra	5282	2832
Manipur	4	
Meghalaya	1	
Odisha	283	148
Punjab	4	
Rajasthan	574	44
Sikkim	1	1
Tamil Nadu	280	214
Tripura	3	
Uttar Pradesh	3459	175
Uttarakhand	124	20
West Bengal	1610	911
Total	28276	16382

 $Source:\ Unified\ District\ Information\ System\ for\ Education\ (U-DISE)\ 2013-14$ 

SHRI T.K. RANGARAJAN: Mr. Chairman, Sir, through you, I would seek my first supplementary. What is the proportion of scholarships awarded in comparison to the number of students from minority community?

SHRIMATI SMRITI ZUBIN IRANI: Sir, the answer reflects that in the years 2012-13, 2013-14 and 2014-15, the pre-matric scholarships awarded to children from minority community are 2,12,66,634 and in the post-matric scholarship schemes, the scholarships awarded in all these years from 2012 to 2015...(*Interruptions*)...

SHRI T.K. RANGARAJAN: My question is not that. Please understand my question. What is the proportion of scholarships awarded in comparison to the number of students? Suppose 100 students are there, how many have you allotted? Is it 100, 90 or 80?

MR. CHAIRMAN: Please. Let the answer be given.

SHRIMATI SMRITI ZUBIN IRANI: I would request the Member to allow me to finish my answer before he jumps to any conclusions.

MR. CHAIRMAN: Let the answer be finished before you come to that conclusion.

SHRIMATI SMRITI ZUBIN IRANI: I would request the Member to allow me to finish my answer. The answer that I have highlighted in the question gives the exact number of students who have been given scholarships at the pre-matric, post-matric and means-cum-merit scholarship schemes. This is to highlight to the hon. Member that as and when students seek these scholarships, these scholarships are given.

SHRI T.K. RANGARAJAN: What percentage of the total funds spent for scholarships is given to minority students?

SHRIMATI SMRITI ZUBIN IRANI: The answer in itself is self-explanatory. The funds allocated for pre-matric, post-matric and merit-cum-means scholarship schemes highlight the amount spent from 2012 to 2015. Additionally, Sir, I would like to highlight to the hon. Member that there are scholarships, namely, the National Means-cum-Merit Scholarship Scheme, the National Scheme of Incentives to Girls for Secondary Education, Scheme for Grants-in-aid given, Scholarship Scheme for Meritorious Girl Students, Maulana Azad National Fellowship for Minority Students Scheme, the upgradation of Merit Scholarship and the National Overseas Scholarship Scheme for Higher Studies Abroad. Sir, the schemes are bifurcated under various Ministries including the Ministry of Minority Affairs, Tribal Affairs and the Direct Benefit Transfer scheme for scholarships. These all encompass a major thrust towards students, especially from economically challenged backgrounds and minority communities.

श्री मो. नदीमुल हक: सभापित महोदय, मैं आपके माध्यम से माननीय मंत्री जी को बताना चाहता हूं कि पिछले सेशन में इन्होंने कहा था कि जवाहर नवोदय विद्यालय में उर्दू टीचर्स की जगहें खाली हैं। मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूं कि अभी तक उर्दू टीचर्स की जगहें भरी हैं या नहीं भरी हैं? अगर ये भरी नहीं गई हैं, तो क्यों नहीं भरी गई हैं और ये कब तक भरी जाएंगी?

†جناب محمد ندیم الحق: سبھا پتی مہودے، میں آپ کے مادھیم سے ماتئے منتری جی کو بتانا چاہتا ہوں کہ پچھلے سیشن میں انہوں نے کہا تھا کہ جواہر نوودے ودیائے میں اردو ٹیچرس کی جگہیں خالی ہیں۔ میں آپ کے مادھیم سے ماتئے منتری جی سے پوچھنا چاہتا ہوں کہ ابھی تک اردو ٹیچرس کی جگہیں بھری ہیں یا نہیں بھری ہیں؟ اگر مے ماتئے منتری جی سے پوچھنا چاہتا ہوں کہ ابھی تک اردو ٹیچرس کی جگہیں بھری کی تک بھری جائیں گی؟

श्रीमती स्मृति जूबिन इरानी: सभापित महोदय, जवाहर नवोदय विद्यालय में जैसा कि माननीय सदस्य ने कहा, we have started teaching Urdu as third language in 35 schools and as regional language in 12 schools in Jammu and Kashmir. There were 84 posts created for Urdu teachers out of which currently, 32 appointments have been made and for remaining 46 posts of TGT on direct recruitment basis, 34 candidates have already been recommended for appointment.

SHRI K. RAHMAN KHAN: Sir, the question is not about scholarships to minority. The question is about the number of Urdu-medium schools in the country, the quantum of funds allocated for scholarships to these schools. So, there is no answer as to how much scholarships have been given to the Urdu-medium schools. That is the first point. The figure given is for the entire minorities. It is the figure of the Ministry of Minority Affairs, which has been given. But the question is: What is the number of Urdu-medium schools in the country? For that, you have given a list. The second question is: how many scholarships have been given to the Urdu medium schools? The answer has not come. There are more than 15 million Urdu speaking mother-tongue students between the age of 6 and 12 in the country. It is the policy of the Government that the basic primary education should be imparted in the mother-tongue. The number of Urdu medium schools is only 28,000. According to the population, if the primary education should be in mother-tongue, then 75,000 schools are required in this country. The major schools are functioning only in four States. Only four States, Karnataka, Maharashtra, Andhra Pradesh and the other State have 50 per cent of the schools. The rest of the country has only 14,000 schools. There are not sufficient Urdu schools as per the population. In view of the policy of the Government primary education of the child should be in mother-tongue, that is, Urdu, may I know from the Minister whether she would take necessary steps to set up more Urdu medium primary schools and direct the States to do so?

<sup>&</sup>lt;sup>†</sup>Tranliteration in Urdu Script.

SHRIMATI SMRITI ZUBIN IRANI: Sir, the medium of instruction falls within the realm of the State Government, given that Education is a part of the Concurrent List.

I would also like to highlight to the hon. Member that in so far as the answer given in the written reply is concerned it is in itself complete. The scholarships are mainly targeted at individual students and not at institutions because it is the student's desire to study, that the Government tries to support through financial aid.

In so far as we are trying to support more Urdu medium schools is concerned, the Government of India under Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan supports States to open schools within the norms given. If a State Government so desires to open an Urdu medium school, then, the Government of India supports as long as the proposal is within the norm prescribed.

चौधरी मुनव्वर सलीम: सभापित महोदय, माननीया मंत्री जी से जो सवाल है, उसका जवाब तो गोलमोल आया, लेकिन मेरा कहना यह है कि अल्पसंख्यक बच्चों को जो छात्रवृत्ति दी जाती है, वह जिला शिक्षा अधिकारी के माध्यम से दी जाती है। मैं मध्य प्रदेश में इस बात को देख रहा हूँ कि बड़ी तादाद में छात्रवृत्ति लौट कर आ जाती है और जिला शिक्षा अधिकारी इंसाफ नहीं करते हैं। जिस तरह से एससी/एसटी के बच्चों की छात्रवृत्ति डायरेक्ट स्कूल में जाती है, क्या माननीया मंत्री जी नीति में परिवर्तन करके कुछ ऐसा करेंगी कि अल्पसंख्यक बच्चों को दी जाने वाली छात्रवृत्ति डायरेक्ट स्कूलों में जाने लगे, तािक उससे बच्चे लाभान्वित हों और केन्द्र की छात्रवृत्ति की रकम लौट कर न आए?

چودھری منور سلیم (اتر پردیش): سبھا پتی مہودے، ماتئی منتری جی سے جو سوال ہے، اس کا جواب تو گول†
مول آیا، لیکن میرا کبنا ی ہے کہ اقلیتی بچوں کو جو چھاتر ورتی دی جاتی ہے، وہ ضلع شکشا ادھیکاری کے مادھیم
سے دی جاتی ہے۔ میں مذھی پردیش میں اس بات کو دیکھ رہا ہوں کہ بڑی تعداد میں چھاتر ورتی لوٹ کر آجاتی
ہے اور ضلع شکشا ادھیکاری انصاف نہیں کرتے ہیں۔ جس طرح سے ایس سی۔/ایس ٹی۔ کے بچوں کی چھاتر ورتی
ڈائریکٹ اسکول میں جاتی ہے، کیا ماتئی منتری جی نیتی میں تبدیلی کرکے کچھ ایسا کریں گی کہ اقلیتی بچوں کو
دی جانے والی چھاتر ورتی ڈائریکٹ اسکولوں میں جانے لگے، تاکہ اس سے بچوں کو فائدہ ہو اور کیندر کی چھاتر۔
ورتی کی رقم لوٹ کر نہ آئے؟

श्रीमती स्मृति जूबिन इरानी : सभापति जी, मैं आपके माध्यम से माननीय सदस्य से कहना चाहती हूँ कि मेरा जवाब भी डायरेक्ट था और स्कॉलरशिप डायरेक्ट जाए, यह भी मेरा प्रयास है।

## Relaxation from R&R clause in acquisition of land

\*64. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Ministry has sought exemption from Rehabilitation and Resettlement (R&R) clause of the Land Acquisition Act, on the ground that road

<sup>&</sup>lt;sup>†</sup>Tranliteration in Urdu Script.